

## IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 02.08.2024									
Sl. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	64899/2024	02.08.2024	BLAPL-7233/2024	GR PATRA	C.O.		Order Dtd. 2024-07-31	BAIL-1	(Seat No-3)
2	64900/2024	02.08.2024	BLAPL-7110/2024	AK MOHANTY	C.O.		Order Dtd. 2024-07-31		(Seat No-3)
3	64901/2024	02.08.2024	BLAPL-7085/2024	ACHYUTANANDA PATTANAIAK	C.O.		Order Dtd. 2024-07-31		(Seat No-3)
4	64902/2024	02.08.2024	BLAPL-7049/2024	AK MOHANTY	C.O.		Order Dtd. 2024-07-31	BAIL-2	(Seat No-10)
5	64903/2024	02.08.2024	BLAPL-4155/2024	S BARIK	C.O.		Order Dtd. 2024-07-31		(Seat No-10)
6	64904/2024	02.08.2024	BLAPL-1472/2024	KC TRIPATHY	C.O.		Order Dtd. 2024-07-31		(Seat No-10)
7	64905/2024	02.08.2024	BLAPL-825/2024	MR SAHOO	C.O.		Order Dtd. 2024-07-31		(Seat No-10)
8	64906/2024	02.08.2024	BLAPL-6258/2024	S BARIK	C.O.		Order Dtd. 2024-07-31		(Seat No-10)
9	64907/2024	02.08.2024	BLAPL-4915/2024	J PRADHAN	C.O.		Order Dtd. 2024-07-31		(Seat No-10)
10	64908/2024	02.08.2024	BLAPL-4793/2024	R SAHOO	C.O.		Order Dtd. 2024-07-31		(Seat No-10)

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11	64916/2 024	02.08.20 24	CRLMC- 2737/20 24	R. K. BARIK	C.O.		Order Dtd. 2024-07-31		(Se at No- 10)
12	64917/2 024	02.08.20 24	CMAPL- 492/202 2	R K BARIK	C.O.		Order Dtd. 2024-07-31	M.J.C.	(Se at No- 2)
13	64919/2 024	02.08.20 24	BLAPL- 7273/20 24	R. K. BARIK	C.O.		Order Dtd. 2024-07-30		(Se at No- 2)
14	64920/2 024	02.08.20 24	WA- 873/202 4	L MOHANTY	C.O.		Order Dtd. 2024-07-25	WRIT APPEAL	(Se at No- 2)
15	64921/2 024	02.08.20 24	WA- 873/202 4	P C DAS 2	C.O.		Order Dtd. 2024-07-25	WRIT APPEAL	(Se at No- 2)
16	64922/2 024	02.08.20 24	WA- 873/202 4	P K DAS	C.O.		Order Dtd. 2024-07-25	WRIT APPEAL	(Se at No- 2)
17	64923/2 024	02.08.20 24	WP (C) - 17464/2 024	B. BEHERA	C.O.		Order Dtd. 2024-07-31		(Se at No- 2)
18	64924/2 024	02.08.20 24	WA- 873/202 4	L MOHANTY	C.O.		Order Dtd. 2024-07-25	WRIT APPEAL	(Se at No- 2)
19	64925/2 024	02.08.20 24	WP (C) - 17459/2 024	B. BEHERA	C.O.		Order Dtd. 2024-07-31		(Se at No- 2)
20	64926/2 024	02.08.20 24	WP (C) - 10137/2 024	A DAS	C.O.		Order Dtd. 2024-07-31	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 111 )
21	64928/2 024	02.08.20 24	WP (C) - 10144/2 024	A DAS	C.O.		Order Dtd. 2024-07-31	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 111 )
22	64929/2 024	02.08.20 24	WP (C) - 18056/2	SUBASH CHANDRA	C.O.		Order Dtd. 2024-07-31		(Se at

			024	PANI					No-111)
23	64930/2024	02.08.2024	WP (C) - 18054/2024	SUBASH CH PANI	C.O.		Order Dtd. 2024-07-31		(Se at No-111)
24	64931/2024	02.08.2024	WP (C) - 17340/2024	DILIP KU SETHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13		(Se at No-111)
25	64932/2024	02.08.2024	ABLAPL-7131/2024	N. K. SATAPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-23		(Se at No-111)
26	64933/2024	02.08.2024	WP (C) - 17743/2024	DILIP KU SETHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13		(Se at No-111)
27	64934/2024	02.08.2024	CRLMC-1902/2024	PRADEEP KUMAR PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-24	CRIMINAL MISC	(Se at No-5)
28	64936/2024	02.08.2024	BLAPL-5995/2024	BALARAM SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-31	BAIL-2	(Se at No-7)
29	64937/2024	02.08.2024	BLAPL-7267/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se at No-7)
30	64938/2024	02.08.2024	CRLMC-2428/2024	H K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31		(Se at No-7)
31	64939/2024	02.08.2024	TRP (C) - 198/2024	H. K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-07-30		(Se at No-7)
32	64940/2024	02.08.2024	TRP (C) - 192/2024	K. K. NATH	C.O.	COURT NO. 11	Order Dtd. 2024-07-30		(Se at No-7)
33	64941/2024	02.08.2024	LAA-31/2022	A.K. ROUL	C.O.	COURT NO. 16	Order Dtd. 2024-09-09	FIRST APPEAL	(Se at No-5)

34	64942/2024	02.08.2024	LAA-89/2017	A.K. BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-07-24	FIRST APPEAL	(Se at No-4)
35	64943/2024	02.08.2024	ABLAPL-9813/2023	SURESH CH. SUNDARA	C.O.	COURT NO. 16	Order Dtd. 2024-07-23	BAIL-2	(Se at No-10)
36	64944/2024	02.08.2024	BLAPL-7330/2024	KARMA DAS	C.O.	COURT NO. 16	Order Dtd. 2024-08-01	BAIL-2	(Se at No-8)
37	64945/2024	02.08.2024	CRLA-396/2012	G. JAYSHING	C.O.	COURT NO. 9	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-4)
38	64946/2024	02.08.2024	CRLA-306/2019	M/S.RAJIB BIHARI MISHRA, BIKRAM CHANDRA GHADEI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-6)
39	64947/2024	02.08.2024	CRLA-355/2015	P. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-31	CRIMINAL APPEAL	(Se at No-5)
40	64949/2024	02.08.2024	TRP (C) - 194/2024	H. K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-07-30		(Se at No-5)
41	64950/2024	02.08.2024	WP (C) - 17343/2024	BHARAT CHANDRA PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-07-30		(Se at No-5)
42	64951/2024	02.08.2024	CMPAT-10/2002	S.K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-08-01	CIVIL REVISION	(Se at No-2)
43	64952/2024	02.08.2024	WP (C) - 17360/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-07-30		(Se at No-2)
44	64953/2024	02.08.2024	WP (C) - 17463/2024	RANJAN KUMAR ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-07-30		(Se at No-2)
45	64954/2024	02.08.2024	CRLMC-96/2021	M.D. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2021-08-11	CRIMINAL MISC	(Se at No-2)
46	64955/2024	02.08.2024	WP (C) -	A. K.	C.O.	COURT	Order Dtd.		(Se at No-2)

	024	24	17495/2 024	BEHERA		NO. 6	2024-07-30		at No- 2)
47	64956/2 024	02.08.20 24	WP (C) - 17824/2 024	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-07-30		(Se at No- 2)
48	64957/2 024	02.08.20 24	WP (C) - 17878/2 024	ANIMA KUMARI DEI	C.O.	COURT NO. 6	Order Dtd. 2024-07-30		(Se at No- 2)
49	64958/2 024	02.08.20 24	WP (C) - 17816/2 024	B.N. SAHU	C.O.	COURT NO. 6	Order Dtd. 2024-07-31	WRIT BRANCH -5	(Se at No- 22)
50	64959/2 024	02.08.20 24	WP (C) - 17884/2 024	M. R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-07-30		(Se at No- 22)
51	64960/2 024	02.08.20 24	WP (C) - 17923/2 024	SUMANTA DAS	C.O.	COURT NO. 6	Order Dtd. 2024-07-30		(Se at No- 22)
52	64961/2 024	02.08.20 24	WP (C) - 33181/2 023	D. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-02-01	WRIT BRANCH -6	(Se at No- 54)
53	64962/2 024	02.08.20 24	WP (C) - 17907/2 024	P. K. JENA	C.O.	COURT NO. 20	Order Dtd. 2024-07-31		(Se at No- 54)
54	64963/2 024	02.08.20 24	WP (C) - 17843/2 024	J.P. KAR	C.O.	COURT NO. 20	Order Dtd. 2024-08-01	WRIT BRANCH -5	(Se at No- 22)
55	64964/2 024	02.08.20 24	WP (C) - 17972/2 024	S. K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-07-31		(Se at No- 22)
56	64965/2 024	02.08.20 24	WP (C) - 17996/2 024	M. R. ROUTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-07-30		(Se at No- 22)
57	64966/2 024	02.08.20 24	CRLREV- 318/202 4	R.K. MOHABHOI	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Se at No- 22)
58	64967/2 024	02.08.20 24	WP (C) - 17104/2 024	SIBA PRASAD SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-07-29		(Se at No- 22)

59	64968/2024	02.08.2024	ABLAPL-7607/2024	B P TANGA	C.O.	COURT NO. 6	Order Dtd. 2024-08-01	BAIL-1	(Se at No-3)
60	64969/2024	02.08.2024	WP (C) - 17104/2024	DURGA CHARAN DEY	C.O.	COURT NO. 6	Order Dtd. 2024-07-29		(Se at No-3)
61	64970/2024	02.08.2024	CRLREV-318/2024	T.R. DAS	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Se at No-3)
62	64971/2024	02.08.2024	WP (C) - 18010/2024	RABI SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-07-31		(Se at No-3)
63	64973/2024	02.08.2024	ABLAPL-7456/2024	MADAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No-3)
64	64974/2024	02.08.2024	WP (C) - 17976/2024	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31		(Se at No-3)
65	64975/2024	02.08.2024	ABLAPL-7595/2024	S CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No-3)
66	64976/2024	02.08.2024	WP (C) - 18096/2024	GIRISH KUMAR SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31		(Se at No-3)
67	64977/2024	02.08.2024	CRLREV-317/2024	R.K. MOHABHOI	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	CRIMINAL REVISION	(Se at No-5)
68	64979/2024	02.08.2024	ABLAPL-7589/2024	R K DEHURY	C.O.	COURT NO. 6	Order Dtd. 2024-08-01		(Se at No-5)
69	64980/2024	02.08.2024	WP (C) - 18096/2024	ASHUTOSH MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-07-31		(Se at No-5)
70	64981/2024	02.08.2024	CRLREV-317/2024	T.R. DAS	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	CRIMINAL REVISION	(Se at No-5)
71	64982/2024	02.08.2024	WP (C) - 18077/2024	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-07-31		(Se at No-5)

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72	64983/2024	02.08.2024	BLAPL-7334/2024	G.JAYASINGH	C.O.	COURT NO. 6	Order Dtd. 2024-08-01		(Seat No-5)
73	64984/2024	02.08.2024	WP (C) - 17877/2024	ASHOK KUMAR ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-07-31		(Seat No-5)
74	64985/2024	02.08.2024	BLAPL-2972/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-08-01		(Seat No-5)
75	64986/2024	02.08.2024	CRLREV-316/2024	R.K. MOHABHOI	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Seat No-5)
76	64988/2024	02.08.2024	CRLREV-316/2024	T.R. DAS	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Seat No-5)
77	64989/2024	02.08.2024	BLAPL-3077/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-08-01		(Seat No-5)
78	64990/2024	02.08.2024	CRLA-795/2022	T. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-7)
79	64991/2024	02.08.2024	BLAPL-7322/2024	P K BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-01	BAIL-1	(Seat No-5)
80	64993/2024	02.08.2024	BLAPL-708/2024	SAMIR BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-01	BAIL-2	(Seat No-12)
81	64994/2024	02.08.2024	BLAPL-7310/2024	S CHOUDHURY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-30	BAIL-2	(Seat No-7)
82	64995/2024	02.08.2024	MACA-303/2024	S.R. OJHA	C.O.	COURT NO. 23	Order Dtd. 2024-12-05	MISC. APPEAL SEC.	(Seat No-4)
83	64996/2024	02.08.2024	FAO-49/2018	S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-07-31	MISC. APPEAL SEC.	(Seat No-2)
84	64997/2024	02.08.2024	BLAPL-7318/20	MADAN DAS	C.O.	COURT NO. 23	Order Dtd. 2024-08-01	BAIL-1	(Seat

			24						No-6)
85	64998/2024	02.08.2024	FAO-49/2018	A.K. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-07-31	MISC. APPEAL SEC.	(Se at No-2)
86	64999/2024	02.08.2024	FAO-30/2023	M.K. PANI	C.O.	COURT NO. 23	Order Dtd. 2024-10-28	MISC. APPEAL SEC.	(Se at No-9)
87	65000/2024	02.08.2024	FAO-158/2024	M. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-07-31	MISC. APPEAL SEC.	(Se at No-9)
88	65001/2024	02.08.2024	FAO-158/2024	I.CH. SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-07-31	MISC. APPEAL SEC.	(Se at No-9)
89	65002/2024	02.08.2024	WP (C) - 17790/2024	M R BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-08-01		(Se at No-9)
90	65004/2024	02.08.2024	FAO-281/2024	SK RUPLAL	C.O.	COURT NO. 23	Order Dtd. 2024-09-30	MISC. APPEAL SEC.	(Se at No-2)
91	65005/2024	02.08.2024	FAO-328/2024	S HUSSIAN	C.O.	COURT NO. 23	Order Dtd. 2024-07-31		(Se at No-2)
92	65006/2024	02.08.2024	WP (C) - 17112/2024	B.R. SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2024-12-09	WRIT BRANCH -5	(Se at No-47)
93	65007/2024	02.08.2024	FAO-331/2024	SATYABAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-31		(Se at No-47)
94	65008/2024	02.08.2024	SA-147/2002	A.C. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-08-01	SECOND APPEAL	(Se at No-4)
95	65009/2024	02.08.2024	FAO-330/2024	SATYABAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-31		(Se at No-4)
96	65011/2024	02.08.2024	FAO-330/2024	B K PARDHI	C.O.	COURT NO. 23	Order Dtd. 2024-07-31		(Se at No-4)
97	65012/2	02.08.2024	WP (C) -	K K NATH	C.O.	COURT	Order Dtd.		(Se

	024	24	18053/2 024			NO. 23	2024-07-31		at No- 4)
98	65013/2 024	02.08.20 24	WP (C) - 16534/2 024	B.P. TANGA	C.O.	COURT NO. 23	Order Dtd. 2024-07-31	WRIT BRANCH -7	(Se at No- 18)
99	65014/2 024	02.08.20 24	WP (C) - 17707/2 024	P K PAL	C.O.	COURT NO. 23	Order Dtd. 2024-07-31		(Se at No- 18)
10 0	65015/2 024	02.08.20 24	FAO- 331/202 4	S BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-07-31		(Se at No- 18)
10 1	65016/2 024	02.08.20 24	WP (C) - 16534/2 024	T. BAG	C.O.	COURT NO. 23	Order Dtd. 2024-07-31	WRIT BRANCH -7	(Se at No- 18)
10 2	65017/2 024	02.08.20 24	FAO- 328/202 4	SATYABAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-31		(Se at No- 18)
10 3	65018/2 024	02.08.20 24	WP (C) - 17490/2 024	M S HASAN	C.O.	COURT NO. 23	Order Dtd. 2024-07-31		(Se at No- 18)
10 4	65019/2 024	02.08.20 24	WP (C) - 17245/2 024	S.S. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-07-31	WRIT BRANCH -6	(Se at No- 26)
10 5	65020/2 024	02.08.20 24	WP (C) - 17010/2 024	BHAGABAN BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-07-31	WRIT BRANCH -4	(Se at No- 27)
10 6	65021/2 024	02.08.20 24	WP (C) - 17967/2 024	BR SENAPATI	C.O.	COURT NO. 6	Order Dtd. 2024-07-31		(Se at No- 27)
10 7	65023/2 024	02.08.20 24	RSA- 251/200 2	P.K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-07-30	SECOND APPEAL	(Se at No- 3)
10 8	65024/2 024	02.08.20 24	WP (C) - 17724/2 024	S. MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-12-04	WRIT BRANCH -4	(Se at No- 38)
10 9	65025/2 024	02.08.20 24	WP (C) - 27497/2 023	S.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-07-31	WRIT BRANCH -7	(Se at No- 18)

110	65026/2024	02.08.2024	WP (C) - 17056/2024	JP KAR	C.O.	COURT NO. 23	Order Dtd. 2024-08-01		(Se at No-18)
111	65027/2024	02.08.2024	WP (C) - 31582/2023	B.R. SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2024-11-05	WRIT BRANCH -4	(Se at No-46)
112	65028/2024	02.08.2024	WP (C) - 18148/2024	BM ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-08-01		(Se at No-46)
113	65029/2024	02.08.2024	BLAPL-14068/2023	R.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-08-01	BAIL-2	(Se at No-12)
114	65030/2024	02.08.2024	CRLREV-295/2011	L. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-30	CRIMINAL REVISION	(Se at No-1)
115	65031/2024	02.08.2024	CRLREV-561/2011	P.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-30	CRIMINAL REVISION	(Se at No-5)
116	65033/2024	02.08.2024	CRLMC-4685/2023	B. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-07-31	CRIMINAL MISC	(Se at No-6)
117	65034/2024	02.08.2024	CRLMC-246/2024	N. ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-02-19	CRIMINAL MISC	(Se at No-4)
118	65035/2024	02.08.2024	CRLMA-277/2021	P.K. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-08-01	BAIL-1	(Se at No-5)
119	65036/2024	02.08.2024	CRLMC-1631/2024	K.K. NATH	C.O.	COURT NO. 15	Order Dtd. 2024-05-08	CRIMINAL MISC	(Se at No-4)
120	65037/2024	02.08.2024	CRLMC-1383/2024	D.P. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-05-06	CRIMINAL MISC	(Se at No-1)
121	65038/2024	02.08.2024	CRLMC-491/2023	SANJAYA KUMAR SAHU	C.O.	COURT NO. 15	Order Dtd. 2023-05-04	CRIMINAL MISC	(Se at No-4)
122	65039/2024	02.08.2024	CRLMC-5003/2023	KSHIEITH	C.O.	COURT NO. 15	Order Dtd. 2024-08-01	CRIMINAL MISC	(Se at No-)

									2)
123	65040/2024	02.08.2024	BLAPL-10016/2023	S.K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-08-01	BAIL-2	(Se at No-7)
124	65041/2024	02.08.2024	BLAPL-13687/2023	K.K. NATH	C.O.	COURT NO. 15	Order Dtd. 2024-08-01	BAIL-2	(Se at No-7)
125	65042/2024	02.08.2024	WP (C) - 31590/2023	B.R. SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2024-11-05	WRIT BRANCH -4	(Se at No-46)
126	65043/2024	02.08.2024	WP (C) - 14234/2024	K C SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-08-01	WRIT BRANCH -5	(Se at No-32)
127	65044/2024	02.08.2024	WP (C) - 33579/2022	R.R.DAS	C.O.	COURT NO. 23	Order Dtd. 2024-07-31	WRIT BRANCH -2	(Se at No-8)
128	65045/2024	02.08.2024	WP (C) - 16231/2024	R C MUDULI	C.O.	COURT NO. 20	Order Dtd. 2024-09-04	WRIT BRANCH -4	(Se at No-46)
129	65046/2024	02.08.2024	WP (C) - 33579/2022	B.R. SENAPATI	C.O.	COURT NO. 20	Order Dtd. 2024-07-31	WRIT BRANCH -2	(Se at No-8)
130	65047/2024	02.08.2024	WP (C) - 16437/2024	M. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-07-31	WRIT BRANCH -6	(Se at No-35)
131	65048/2024	02.08.2024	WP (C) - 16449/2024	R.R.DAS	C.O.	COURT NO. 20	Order Dtd. 2024-10-23	WRIT BRANCH -6	(Se at No-35)
132	65049/2024	02.08.2024	RPFAM-401/2023	K. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-07-03	FIRST APPEAL	(Se at No-5)
133	65050/2024	02.08.2024	RPFAM-162/2023	S. BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-08-01	FIRST APPEAL	(Se at No-5)
134	65051/2024	02.08.2024	RPFAM-395/2023	GANESWAR BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	FIRST APPEAL	(Se at No-5)
135	65053/2024	02.08.2024	CMP-485/202	J.R. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-10-07	WRIT BRANCH	(Se at

			4					-2	No-6)
136	65054/2024	02.08.2024	CMP-533/2024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024-08-01	WRIT BRANCH -3	(Se at No-14)
137	65055/2024	02.08.2024	CMP-391/2024	S. MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024-08-01	WRIT BRANCH -1	(Se at No-30)
138	65056/2024	02.08.2024	CMP-579/2024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024-08-01	WRIT BRANCH -3	(Se at No-14)
139	65057/2024	02.08.2024	WP (C) - 17218/2024	P L MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-08-01	WRIT BRANCH -6	(Se at No-26)
140	65058/2024	02.08.2024	CMP-490/2024	J.P. KAR	C.O.	COURT NO. 20	Order Dtd. 2024-08-01	WRIT BRANCH -2	(Se at No-6)
141	65059/2024	02.08.2024	CMP-681/2024	S. MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-08-01		(Se at No-6)
142	65060/2024	02.08.2024	SA-275/1997	K.N. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-07-30	SECOND APPEAL	(Se at No-2)
143	65061/2024	02.08.2024	SA-173/1993	D. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-07-30	SECOND APPEAL	(Se at No-4)
144	65062/2024	02.08.2024	SA-173/1993	P.K. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-07-30	SECOND APPEAL	(Se at No-4)
145	65063/2024	02.08.2024	WP (C) - 16179/2024	M. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-07-31	WRIT BRANCH -2	(Se at No-8)
146	65064/2024	02.08.2024	WP (C) - 16085/2024	A.K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-07-31	WRIT BRANCH -1	(Se at No-4)
147	65065/2024	02.08.2024	WP (C) - 16696/2024	A.K. ROUL	C.O.	COURT NO. 20	Order Dtd. 2024-07-31	WRIT BRANCH -8	(Se at No-42)
148	65066/2024	02.08.2024	WP (C) -	D.K. JENA	C.O.	COURT	Order Dtd.	WRIT	(Se

8	024	24	16674/2 024			NO. 20	2024-07-31	BRANCH -8	at No- 42)
14 9	65067/2 024	02.08.20 24	WP (C) - 16823/2 024	Y. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-07-31	WRIT BRANCH -2	(Se at No- 9)
15 0	65068/2 024	02.08.20 24	WP (C) - 16825/2 024	Y. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-07-31	WRIT BRANCH -2	(Se at No- 9)
15 1	65069/2 024	02.08.20 24	WP (C) - 15556/2 024	K.C. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-07-31	WRIT BRANCH -3	(Se at No- 33)
15 2	65070/2 024	02.08.20 24	WP (C) - 14850/2 024	S. BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-07-31	WRIT BRANCH -4	(Se at No- 17)
15 3	65071/2 024	02.08.20 24	WP (C) - 12819/2 024	B.K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-10-29	WRIT BRANCH -5	(Se at No- 20)
15 4	65072/2 024	02.08.20 24	WP (C) - 11974/2 024	B. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-11-12	WRIT BRANCH -4	(Se at No- 27)
15 5	65073/2 024	02.08.20 24	CRP- 16/2022	L.D. SAHOO	C.O.	COURT NO. 14	Order Dtd. 2024-09-05	CIVIL REVISI ON	(Se at No- 1)
15 6	65074/2 024	02.08.20 24	CMAPL- 189/202 4	B.K. PATI	C.O.	COURT NO. 14	Order Dtd. 2024-08-01	M.J.C.	(Se at No- 3)
15 7	65075/2 024	02.08.20 24	MATA- 213/202 4	NIRANJAN SINGH (1)	C.O.	COURT NO. 1	Order Dtd. 2024-08-27	FIRST APPEAL	(Se at No- 4)
15 8	65076/2 024	02.08.20 24	MATA- 168/202 4	R. SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-08-27	FIRST APPEAL	(Se at No- 3)
15 9	65077/2 024	02.08.20 24	MATA- 211/202 2	S. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-30	FIRST APPEAL	(Se at No- 2)
16 0	65078/2 024	02.08.20 24	MATA- 45/2018	D.K. NAIK	C.O.	COURT NO. 3	Order Dtd. 2024-08-09	FIRST APPEAL	(Se at No- 3)

16 1	65079/2 024	02.08.20 24	WP (C) - 18149/2 024	K N SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-08-12		(Se at No- 3)
16 2	65080/2 024	02.08.20 24	WP (C) - 18060/2 024	M N MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-08-12		(Se at No- 3)
16 3	65081/2 024	02.08.20 24	WP (C) - 18203/2 024	T BAG	C.O.	COURT NO. 1	Order Dtd. 2024-08-01		(Se at No- 3)
16 4	65082/2 024	02.08.20 24	WP (C) - 18201/2 024	T BAG	C.O.	COURT NO. 1	Order Dtd. 2024-08-12		(Se at No- 3)
16 5	65083/2 024	02.08.20 24	WP (C) - 18191/2 024	T BAG	C.O.	COURT NO. 1	Order Dtd. 2024-08-16		(Se at No- 3)
16 6	65085/2 024	02.08.20 24	WP (C) - 18169/2 024	T BAG	C.O.	COURT NO. 1	Order Dtd. 2024-08-16		(Se at No- 3)
16 7	65086/2 024	02.08.20 24	WP (C) - 17809/2 024	T BAG	C.O.	COURT NO. 1	Order Dtd. 2024-08-12		(Se at No- 3)
16 8	65087/2 024	02.08.20 24	WP (C) - 18141/2 024	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-08-12		(Se at No- 3)
16 9	65089/2 024	02.08.20 24	WP (C) - 18010/2 024	B. K. PADHI	C.O.	COURT NO. 1	Order Dtd. 2024-07-31		(Se at No- 3)
17 0	65090/2 024	02.08.20 24	ABLAPL- 7464/20 24	BIJAY KUMAR DALEI	C.O.	COURT NO. 1	Order Dtd. 2024-07-30		(Se at No- 3)
17 1	65091/2 024	02.08.20 24	ABLAPL- 3208/20 24	SRINIBASH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-08-13		(Se at No- 3)
17 2	65092/2 024	02.08.20 24	ABLAPL- 7591/20 24	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-08-01	BAIL-2	(Se at No- 12)
17 3	65093/2 024	02.08.20 24	ABLAPL- 7602/20 24	T. R. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-08-01	BAIL-2	(Se at No-

									12)
174	65094/2024	02.08.2024	ABLAPL-7601/2024	C. K. ROUTH	C.O.	COURT NO. 2	Order Dtd. 2024-08-01		(Se at No-12)
175	65095/2024	02.08.2024	ABLAPL-7585/2024	SUVENDU BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-08-01		(Se at No-12)
176	65096/2024	02.08.2024	ABLAPL-7593/2024	M. N. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-08-01		(Se at No-12)
177	65097/2024	02.08.2024	ABLAPL-7598/2024	K. K. NATH	C.O.	COURT NO. 2	Order Dtd. 2024-08-01	BAIL-2	(Se at No-7)
178	65098/2024	02.08.2024	ABLAPL-7599/2024	K. K. NATH	C.O.	COURT NO. 2	Order Dtd. 2024-08-01		(Se at No-7)
179	65099/2024	02.08.2024	ABLAPL-7588/2024	PRAKASH KUMAR MUDULI	C.O.	COURT NO. 2	Order Dtd. 2024-08-01		(Se at No-7)
180	65100/2024	02.08.2024	ABLAPL-7500/2024	S. CHOUDHURY	C.O.	COURT NO. 2	Order Dtd. 2024-07-30		(Se at No-7)
181	65106/2024	02.08.2024	TRP (C) - 168/2024	BHOLANATH SAHA	C.O.	COURT NO. 11	Order Dtd. 2024-09-06	M.J.C.	(Se at No-6)
182	65107/2024	02.08.2024	ABLAPL-6314/2024	N SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-07-29		(Se at No-6)
183	65108/2024	02.08.2024	TRP (C) - 153/2024	P N NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-07-30	M.J.C.	(Se at No-6)
184	65109/2024	02.08.2024	TRPCRL-55/2024	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-08-01	BAIL-1	(Se at No-3)
185	65110/2024	02.08.2024	TRPCRL-12/2024	M B SMRUTIRAN JAN	C.O.	COURT NO. 11	Order Dtd. 2024-08-01	BAIL-1	(Se at No-3)
186	65112/2024	02.08.2024	WP (C) - 3722/20	DEBASISH SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-08-01	WRIT BRANCH	(Se at

			11					-7	No-44)
187	65113/2024	02.08.2024	BLAPL-3977/2023	ANITA PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-07-30	BAIL-2	(Se at No-12)
188	65115/2024	02.08.2024	BLAPL-7250/2024	P K LENKA	C.O.	COURT NO. 5	Order Dtd. 2024-07-31	BAIL-1	(Se at No-5)
189	65119/2024	02.08.2024	BLAPL-6257/2024	T.R. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-07-31		(Se at No-5)
190	65121/2024	02.08.2024	CRLMP-359/2024	S.K. ACHARYA	C.O.	COURT NO. 5	Order Dtd. 2024-08-01	WRIT BRANCH -2	(Se at No-45)
191	65122/2024	02.08.2024	CRLMP-668/2024	DILLIP SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-08-01	WRIT BRANCH -7	(Se at No-44)
192	65123/2024	02.08.2024	CRLMP-686/2024	G. JAYSHING	C.O.	COURT NO. 5	Order Dtd. 2024-08-01	WRIT BRANCH -7	(Se at No-44)
193	65125/2024	02.08.2024	CRLMP-741/2024	M.K.PANI	C.O.	COURT NO. 5	Order Dtd. 2024-08-01	WRIT BRANCH -4	(Se at No-37)
194	65126/2024	02.08.2024	CRLMP-1078/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 5	Order Dtd. 2024-07-31	WRIT BRANCH -3	(Se at No-14)
195	65127/2024	02.08.2024	CRLMP-1079/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 5	Order Dtd. 2024-07-31	WRIT BRANCH -3	(Se at No-14)
196	65128/2024	02.08.2024	CRLMP-1077/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 5	Order Dtd. 2024-07-31	WRIT BRANCH -3	(Se at No-14)
197	65130/2024	02.08.2024	BLAPL-7113/2024	SK. KALIM UDDIN	C.O.	COURT NO. 5	Order Dtd. 2024-08-01		(Se at No-14)
198	65132/2024	02.08.2024	BLAPL-7271/2024	MRUTYUNJAYA MOAHNTY	C.O.	COURT NO. 5	Order Dtd. 2024-08-01		(Se at No-14)
199	65133/2024	02.08.2024	BLAPL-	P K	C.O.	COURT	Order Dtd.	BAIL-2	(Se

9	024	24	7268/20 24	MOHANTY		NO. 5	2024-08-01		at No- 8)
20 0	65134/2 024	02.08.20 24	BLAPL- 7231/20 24	R K MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-08-01		(Se at No- 8)
20 1	65136/2 024	02.08.20 24	CRLMC- 261/202 4	SRIKANT KUMAR BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-07-31	CRIMIN AL MISC	(Se at No- 4)
20 2	65137/2 024	02.08.20 24	CRLMC- 1123/20 24	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16	CRIMIN AL MISC	(Se at No- 7)
20 3	65138/2 024	02.08.20 24	CRLMC- 2427/20 24	T. BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-28		(Se at No- 7)
20 4	65139/2 024	02.08.20 24	CRLMC- 2252/20 24	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19	CRIMIN AL MISC	(Se at No- 7)
20 5	65140/2 024	02.08.20 24	CRLMC- 2228/20 24	G. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19	CRIMIN AL MISC	(Se at No- 7)
20 6	65141/2 024	02.08.20 24	CRLMC- 2443/20 24	M.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-11		(Se at No- 7)
20 7	65142/2 024	02.08.20 24	CRLMC- 2430/20 24	A.K. JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-11		(Se at No- 7)
20 8	65143/2 024	02.08.20 24	CRLMC- 1869/20 24	R.K. SAHU	C.O.	COURT NO. 15	Order Dtd. 2024-08-28	CRIMIN AL MISC	(Se at No- 7)
20 9	65144/2 024	02.08.20 24	BLAPL- 7231/20 24	A K NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-08-01		(Se at No- 7)
21 0	65145/2 024	02.08.20 24	CRLMP- 1085/20 24	AMLAN SHAKTI PAUL	C.O.	COURT NO. 15	Order Dtd. 2024-08-01		(Se at No- 7)
21 1	65146/2 024	02.08.20 24	CRLMP- 1083/20 24	ASHIS KUMAR MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-08-01		(Se at No- 7)

21 2	65148/2 024	02.08.20 24	CRLMP- 1082/20 24	K K NATH	C.O.	COURT NO. 15	Order Dtd. 2024-08-01		(Se at No- 7)
21 3	65149/2 024	02.08.20 24	CRLMP- 1087/20 24	G B PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024-08-01		(Se at No- 7)
21 4	65150/2 024	02.08.20 24	CRLMP- 1094/20 24	MANORANJA N PADHI	C.O.	COURT NO. 15	Order Dtd. 2024-08-01		(Se at No- 7)
21 5	65151/2 024	02.08.20 24	CRLMP- 1088/20 24	RAMAKRISH NA NAIK	C.O.	COURT NO. 15	Order Dtd. 2024-08-01		(Se at No- 7)
21 6	65152/2 024	02.08.20 24	BLAPL- 7324/20 24	H K PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-08-01	BAIL-1	(Se at No- 5)
21 7	65154/2 024	02.08.20 24	BLAPL- 6658/20 24	B B MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-08-01		(Se at No- 5)
21 8	65156/2 024	02.08.20 24	RSA- 251/200 2	S. C. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-07-30	SECOND APPEAL	(Se at No- 3)
21 9	65158/2 024	02.08.20 24	ABLAPL- 7606/20 24	H K PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-08-01	BAIL-2	(Se at No- 9)
22 0	65159/2 024	02.08.20 24	ABLAPL- 7597/20 24	ASHOK KUMAR SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-08-01	BAIL-2	(Se at No- 11)
22 1	65162/2 024	02.08.20 24	CRLMC- 2749/20 24	R K MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-07-31		(Se at No- 11)
22 2	65165/2 024	02.08.20 24	CRLMC- 2682/20 24	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-11		(Se at No- 11)
22 3	65166/2 024	02.08.20 24	CRLMC- 2740/20 24	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31		(Se at No- 11)
22 4	65167/2 024	02.08.20 24	CRLMC- 2763/20 24	S K BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31		(Se at No- 11)

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22 5	65168/2 024	02.08.20 24	CRLMC- 2759/20 24	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31		(Se at No- 11)
22 6	65169/2 024	02.08.20 24	BLAPL- 4655/20 24	M K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-10-08		(Se at No- 11)
22 7	65170/2 024	02.08.20 24	ABLAPL- 7592/20 24	S BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-08-01		(Se at No- 11)
22 8	65172/2 024	02.08.20 24	ABLAPL- 7604/20 24	HK PATRA	C.O.	COURT NO. 23	Order Dtd. 2024-08-01		(Se at No- 11)
22 9	65175/2 024	02.08.20 24	BLAPL- 4282/20 24	M. R. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-08-01	BAIL-1	(Se at No- 1)
23 0	65176/2 024	02.08.20 24	BLAPL- 4561/20 24	M. R. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-08-01		(Se at No- 1)
23 1	65180/2 024	02.08.20 24	CRLMC- 2756/20 24	R K MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-07-31		(Se at No- 1)
23 2	65181/2 024	02.08.20 24	BLAPL- 7349/20 24	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-08-01	BAIL-1	(Se at No- 1)
23 3	65182/2 024	02.08.20 24	ABLAPL- 7640/20 24	S BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-08-02		(Se at No- 1)
23 4	65183/2 024	02.08.20 24	BLAPL- 3187/20 24	NIHAR RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01	BAIL-2	(Se at No- 9)
23 5	65184/2 024	02.08.20 24	BLAPL- 7153/20 24	SURYAKANT A DASMOHAPA TRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	BAIL-2	(Se at No- 9)
23 6	65185/2 024	02.08.20 24	BLAPL- 7341/20 24	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No- 9)
23 7	65186/2 024	02.08.20 24	BLAPL- 7284/20	D SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-31		(Se at

			24			OLD			No-9)
238	65187/2024	02.08.2024	BLAPL-7358/2024	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01	BAIL-2	(Se at No-9)
239	65189/2024	02.08.2024	BLAPL-7361/2024	SP SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01	BAIL-1	(Se at No-5)
240	65190/2024	02.08.2024	BLAPL-3253/2024	SANDHYA RANI DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No-5)
241	65192/2024	02.08.2024	BLAPL-3313/2024	SOMANATH MITRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No-5)
242	65193/2024	02.08.2024	BLAPL-7347/2024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No-5)
243	65195/2024	02.08.2024	BLAPL-7359/2024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No-5)
244	65197/2024	02.08.2024	BLAPL-3183/2024	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01	BAIL-2	(Se at No-8)
245	65198/2024	02.08.2024	BLAPL-4410/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No-8)
246	65199/2024	02.08.2024	ABLAPL-7443/2024	YASHOBANT DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Se at No-8)
247	65201/2024	02.08.2024	BLAPL-3064/2024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30	BAIL-2	(Se at No-7)
248	65202/2024	02.08.2024	BLAPL-7335/2024	MANORANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No-7)
249	65203/2024	02.08.2024	BLAPL-7362/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01	BAIL-2	(Se at No-9)
25	65204/2	02.08.2024	BLAPL-	JADUNATH	C.O.	COURT	Order Dtd.		(Se

0	024	24	7369/20 24	PRADHAN		NO. 2 OLD	2024-08-01		at No- 9)
25 1	65205/2 024	02.08.20 24	CMPAT- 22/1996	M/S.S.UDG ATA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No- 9)
25 2	65206/2 024	02.08.20 24	WP (C) - 11631/2 016	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-24	WRIT BRANCH -5	(Se at No- 22)
25 3	65207/2 024	02.08.20 24	ABLAPL- 7308/20 24	JAYANTA KUMAR LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25		(Se at No- 22)
25 4	65208/2 024	02.08.20 24	ABLAPL- 7305/20 24	PRAGYANBA TI LENKA @ SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-25		(Se at No- 22)
25 5	65210/2 024	02.08.20 24	BLAPL- 7365/20 24	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No- 22)
25 6	65211/2 024	02.08.20 24	BLAPL- 7352/20 24	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01	BAIL-2	(Se at No- 9)
25 7	65212/2 024	02.08.20 24	BLAPL- 1976/20 24	ASHOK KUMAR SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No- 9)
25 8	65213/2 024	02.08.20 24	BLAPL- 7335/20 24	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No- 9)
25 9	65214/2 024	02.08.20 24	CRLMP- 1098/20 24	MRUTYUNJA Y MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Se at No- 9)
26 0	65216/2 024	02.08.20 24	WP (C) - 18333/2 024	SK NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-08-02		(Se at No- 9)
26 1	65217/2 024	02.08.20 24	ABLAPL- 7630/20 24	S. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-08-02		(Se at No- 9)
26 2	65218/2 024	02.08.20 24	BLAPL- 7373/20 24	S. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-08-02	BAIL-2	(Se at No- 7)

263	65219/2024	02.08.2024	ABLAPL-7678/2024	S. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-08-02		(Se at No-7)
264	65220/2024	02.08.2024	BLAPL-7329/2024	MRUTYUNJAY MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-08-02	BAIL-2	(Se at No-8)
265	65221/2024	02.08.2024	ABLAPL-7702/2024	S. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-08-02	BAIL-1	(Se at No-4)
266	65222/2024	02.08.2024	BLAPL-6390/2024	PK PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-02		(Se at No-4)
267	65223/2024	02.08.2024	BLAPL-5342/2024	MK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-08-02	BAIL-2	(Se at No-12)
268	64893/2024	02.08.2024	CRLA-1115/2023	CHINMAYA KUMAR SAHU	GENERAL		Order Dtd. 2024-07-30	CRIMINAL APPEAL	(Se at No-9)
269	64894/2024	02.08.2024	LAA-83/2018	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-11	FIRST APPEAL	(Se at No-4)
270	64895/2024	02.08.2024	ABLAPL-12875/2023	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-03-06	BAIL-2	(Se at No-7)
271	64896/2024	02.08.2024	BLAPL-13183/2023	DEBA RATH	GENERAL		Order Dtd. 2024-07-31	BAIL-1	(Se at No-4)
272	64897/2024	02.08.2024	WP (C) - 16934/2024	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures	WRIT BRANCH -3	(Se at No-13)
273	64898/2024	02.08.2024	WP (C) - 23838/2023	LILIMA BEHERA	GENERAL		Petition	WRIT BRANCH -8	(Se at No-29)
274	64910/2024	02.08.2024	BLAPL-5189/2024	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2024-08-01	BAIL-1	(Se at No-1)
275	64911/2024	02.08.2024	BLAPL-2533/2024	CLARA D SOUZA	GENERAL		Order Dtd. 2024-08-01		(Se at No-

									1)
276	64912/2024	02.08.2024	ABLAPL-7554/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-08-01	BAIL-1	(Seat No-5)
277	64913/2024	02.08.2024	ABLAPL-4362/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-08-01		(Seat No-5)
278	64914/2024	02.08.2024	WP (C) - 18085/2019	MANAS KUMAR SWAIN	GENERAL		Judgement Dtd. 2024-07-24	WRIT BRANCH -8	(Seat No-41)
279	64915/2024	02.08.2024	LAA-78/2017	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-31	FIRST APPEAL	(Seat No-4)
280	64918/2024	02.08.2024	ABLAPL-7540/2024	JAGADIP SAHOO	GENERAL		Order Dtd. 2024-08-01		(Seat No-4)
281	64927/2024	02.08.2024	WP (C) - 8884/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-15	WRIT BRANCH -8	(Seat No-43)
282	64948/2024	02.08.2024	LAA-66/2019	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-26	FIRST APPEAL	(Seat No-5)
283	64972/2024	02.08.2024	FA-167/1997	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-26		(Seat No-5)
284	64978/2024	02.08.2024	LAA-67/2019	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-22	FIRST APPEAL	(Seat No-5)
285	64987/2024	02.08.2024	LAA-61/2019	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-22	FIRST APPEAL	(Seat No-5)
286	64992/2024	02.08.2024	BLAPL-13702/2023	NARAYAN PRASAD MOHANTY	GENERAL		Order Dtd. 2024-08-01	BAIL-1	(Seat No-1)
287	65003/2024	02.08.2024	LAA-5/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-25	FIRST APPEAL	(Seat No-3)
288	65010/2024	02.08.2024	LAA-13/2021	SANJAY KUMAR	GENERAL		Order Dtd. 2024-07-18	FIRST APPEAL	(Seat

				BEHERA					No-6)
289	65022/2024	02.08.2024	WP (C) - 33652/2021	CHANDAN KUMAR NAYAK	GENERAL		Petition With Annexures	WRIT BRANCH -8	(Se at No-41)
290	65032/2024	02.08.2024	BLAPL-4113/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-08-01		(Se at No-41)
291	65052/2024	02.08.2024	LAA-78/2017	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-31	FIRST APPEAL	(Se at No-4)
292	65102/2024	02.08.2024	WP (C) - 6129/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-19	WRIT BRANCH -1	(Se at No-31)
293	65104/2024	02.08.2024	WP (C) - 6262/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-19	WRIT BRANCH -2	(Se at No-6)
294	65111/2024	02.08.2024	WP (C) - 9582/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-05-06	WRIT BRANCH -8	(Se at No-29)
295	65114/2024	02.08.2024	WP (C) - 5671/2019	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-22	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-108)
296	65116/2024	02.08.2024	WP (C) - 17552/2024	SUSHILA	GENERAL		Entire Document		(Se at No-108)
297	65117/2024	02.08.2024	ABLAPL-3883/2023	SUSHILA	GENERAL		Entire Document	BAIL-1	(Se at No-2)
298	65118/2024	02.08.2024	BLAPL-4613/2024	BIDYADHAR PANDA	GENERAL		Order Dtd. 2024-08-01		(Se at No-2)
299	65124/2024	02.08.2024	BLAPL-4239/2024	GOPAL PRASAD LAL	GENERAL		Order Dtd. 2024-08-01		(Se at No-2)
300	65129/2024	02.08.2024	WP (C) - 6407/20	SANJAY KUMAR	GENERAL		Order Dtd. 2024-03-19	WRIT BRANCH	(Se at

			24	BEHERA				-4	No-37)
301	65131/2024	02.08.2024	ABLAPL-975/2024	JYOTI RANJAN PRADHAN	GENERAL		Order Dtd. 2024-02-09		(Se at No-37)
302	65157/2024	02.08.2024	CRLMC-1966/2024	BADAL KUMAR BEHERA	GENERAL		Order Dtd. 2024-08-02	CRIMINAL MISC	(Se at No-5)
303	65200/2024	02.08.2024	WA-1881/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-25		(Se at No-5)
304	64909/2024	02.08.2024	MACA-1264/2015	S. K. DASH	GENERAL		Order Dtd. 2018-03-09	MISC. APPEAL SEC.	(Se at No-1)
305	64935/2024	02.08.2024	WP (C) - 27278/2023	P. N. NAYAK	GENERAL		Petition	WRIT BRANCH -5	(Se at No-23)
306	65084/2024	02.08.2024	ABLAPL-5907/2024	SRIKANT KUMAR BARIK	GENERAL		Order Dtd. 5000-01-01	BAIL-1	(Se at No-4)
307	65088/2024	02.08.2024	WP (C) - 1917/2024	PRASANTA KUMAR JENA	GENERAL		Order Dtd. 2024-01-31	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-115)
308	65101/2024	02.08.2024	ABLAPL-7126/2024	S. K. DASH	GENERAL		Order Dtd. 2024-07-23		(Se at No-115)
309	65103/2024	02.08.2024	WP (C) - 11530/2024	S K KAR	GENERAL		Order Dtd. 2024-08-01Misc.case,	WRIT BRANCH -6	(Se at No-16)
310	65105/2024	02.08.2024	RVWPET-313/2023	NIRANJAN ROUT	GENERAL		Order Dtd. 9999-12-31Petition, Annexure,		(Se at No-16)
311	65120/2024	02.08.2024	WP (C) - 21825/2011	A. K. MOHANTY	GENERAL		Judgement Dtd. 2024-07-11	WRIT BRANCH -1	(Se at No-1)
312	65135/2024	02.08.2024	CVREV-150/198	A K ROUL	GENERAL		Order Dtd. 1987-03-10		(Se at

			5						No-1)
313	65147/2024	02.08.2024	CVREV-150/1985	A K ROUL	GENERAL		Order Dtd. 1985-03-01		(Se at No-1)
314	65153/2024	02.08.2024	OJC-13097/2001	S MOHANTY	GENERAL		Entire Order		(Se at No-1)
315	65155/2024	02.08.2024	OJC-6937/1994	S MOHANTY	GENERAL		Entire Order	WRIT BRANCH -3	(Se at No-11)
316	65160/2024	02.08.2024	OJC-14057/1999	S MOHANTY	GENERAL		Entire Order		(Se at No-11)
317	65161/2024	02.08.2024	OJC-5721/2000	S MOHANTY	GENERAL		Entire Order	WRIT BRANCH -7	(Se at No-15)
318	65163/2024	02.08.2024	CONTC-138/2011	S MOHANTY	GENERAL		Entire Order	CONTEMP	(Se at No-1)
319	65164/2024	02.08.2024	WP (C) - 21067/2013	S MOHANTY	GENERAL		Entire Order		(Se at No-1)
320	65171/2024	02.08.2024	WP (C) - 17527/2012	S MOHANTY	GENERAL		Entire Order	WRIT BRANCH -3	(Se at No-13)
321	65173/2024	02.08.2024	FA-438/1998	S MOHANTY	GENERAL		Entire Order		(Se at No-13)
322	65174/2024	02.08.2024	WP (C) - 23270/2012	S MOHANTY	GENERAL		Entire Order	WRIT BRANCH -4	(Se at No-46)
323	65177/2024	02.08.2024	WP (C) - 15263/2005	S MOHANTY	GENERAL		Entire Order	WRIT BRANCH -8	(Se at No-39)
324	65178/2024	02.08.2024	WP (C) - 14017/2013	S MOHANTY	GENERAL		Order Dtd. 2016-11-12		(Se at No-39)
32	65179/2	02.08.2024	WP (C) -	S MOHANTY	GENERAL		Order Dtd.	WRIT	(Se

5	024	24	23945/2012		AL		2012-12-18	BRANCH-1	at No-1)
326	65188/2024	02.08.2024	OJC-4845/1992	D DASH	GENERAL		Order Dtd. 2002-03-28		(Se at No-1)
327	65191/2024	02.08.2024	TRP (C) - 151/2024	R K BEHERA	GENERAL		Order Dtd. 2024-09-09	M.J.C.	(Se at No-6)
328	65194/2024	02.08.2024	WP (C) - 15655/2013	S MOHANTY	GENERAL		Order Dtd. 2018-07-23		(Se at No-6)
329	65196/2024	02.08.2024	WP (C) - 22930/2012	S MOHANTY	GENERAL		Order Dtd. 2013-12-17	WRIT BRANCH-1	(Se at No-31)
330	65209/2024	02.08.2024	OJC-12385/1999	SMT.HARIPRIYA SAMAL	GENERAL		Order Dtd. 1999-10-04		(Se at No-31)
331	65215/2024	02.08.2024	WP (C) - 3098/2014	S MOHANTY	GENERAL		Order Dtd. 2015-08-12	WRIT BRANCH-2	(Se at No-9)

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